

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 905
TO BE ANSWERED ON 3rd DECEMBER, 2024**

NATIONAL TASK FORCE ON MENTAL HEALTH OF MEDICAL STUDENTS

905. SHRI SUKHENDU SEKHAR RAY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether, National Task Force on Mental Health and Well being of Medical Students, constituted by National Medical Commission has submitted its report in June 2024;
- (b) if so, whether recommendations made in the said report have been accepted by Government for effective implementation in all the Hospitals run by Central/State/U.T Governments throughout the country; and
- (c) if not, the reason therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): The National Medical Commission (NMC) has been constituted by an act of Parliament known as National Medical Commission Act, 2019 to regulate medical education and professional standards in the country. As informed by the NMC, a 15-Member National Task Force was constituted by the Anti-Ragging committee of the NMC in February 2024 to address mental health challenges and promote well-being of medical students. The NMC has published its report in August, 2024.
